

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION No. 94 OF 2021 (SZ)**

IN THE MATTER OF:

**Tribunal on its own motion Suo Motu based on the
News item in Deccan Chronicle Newspaper, Dt.16.03.2021,
"Garbage piles on roads, foul smell, as GHMC removes
Bins under new initiative".**

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Applicant(s)

Versus

**Prl. Secretary, ES&T Dept.,
Govt of Telangana & 4 Others**

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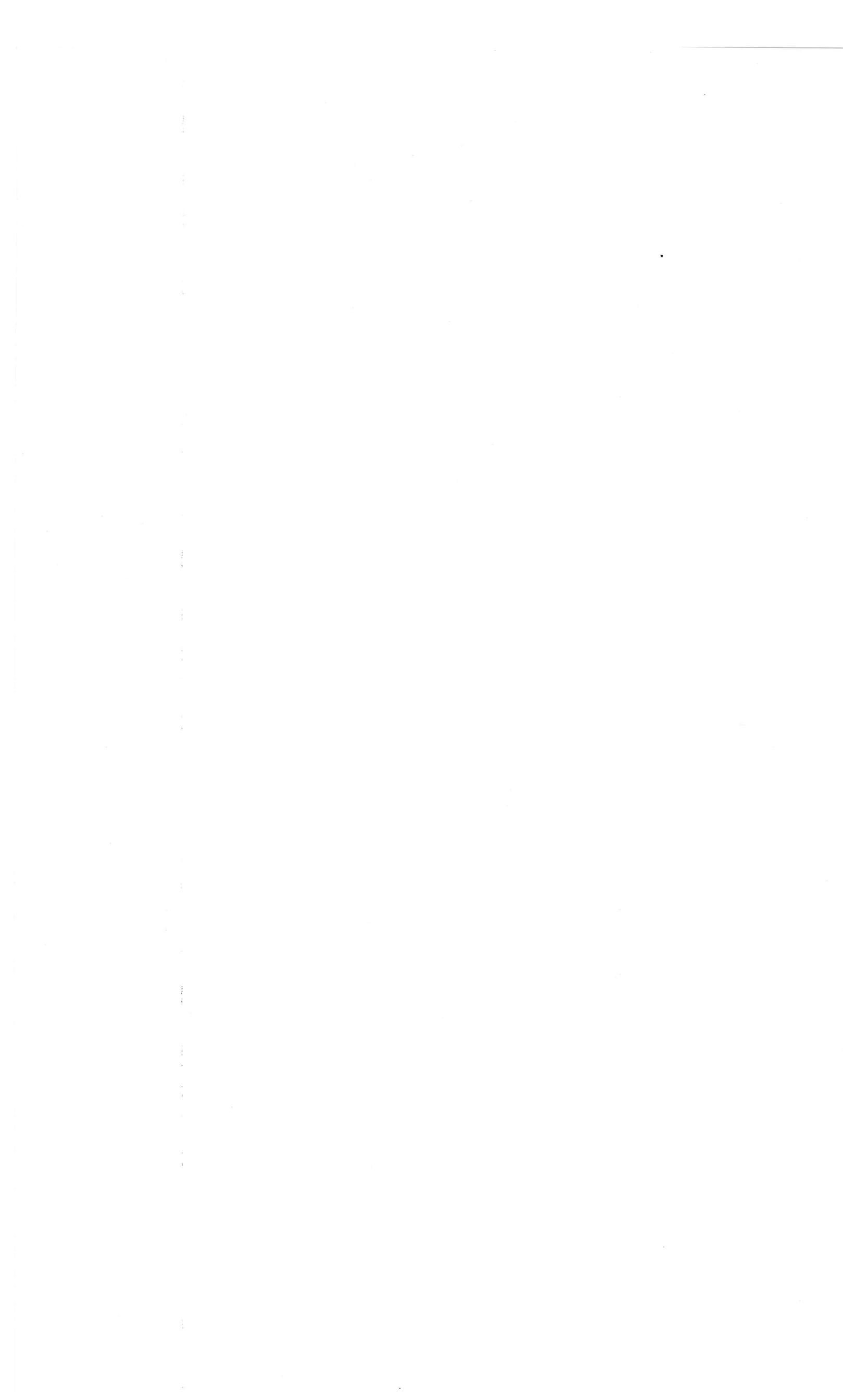
Respondent(s)

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Place: Hyderabad

Date: 18-06-2021.



REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD IN O.A.NO.94 OF 2021 IN SUO MOTU BASED ON THE NEWS ITEM IN DECCAN CHRONICLE NEWS PAPER DATED 16.03.2021 UNDER THE CAPTION “GARBAGE PILES ON ROADS, FOUL SMELL, AS GHMC REMOVES BINS UNDER NEW INITIATIVE”

It is to submit that the Hon’ble NGT, Chennai has registered Suo Motu case on the basis of the newspaper report published in Deccan Chronicle News Paper dated 16.03.2021 under the caption “Garbage piles on roads, foul smell, as Greater Hyderabad Municipal Corporation (GHMC) removes bins under new initiative”.

It is alleged in the newspaper report that on account of initiative taken by the Greater Hyderabad Municipal Corporation (GHMC) to make Hyderabad a bin-free city and they are taking steps to collect the garbage generated from the houses. But in spite of that, garbage is being dumped on the road sides causing serious health hazards. It is also alleged in the newspaper report that there was no proper collection of garbage from this area which results in serious health hazards to the people in that locality.

The Hon’ble NGT vide order dated 08.04.2021, constituted a Joint Committee comprising of following:-

1. District Collector or representative (not below the rank of Sub-Divisional Magistrate / Assistant Collector), Hyderabad District.
2. Senior Officer, TSPCB
3. Commissioner or Senior Officer, GHMC

The Hon’ble NGT directed the Joint Committee to inspect the area and submit a factual and Action Taken Report.

The Hon’ble NGT heard the matter on 28.05.2021 and directed the official respondents, the Municipal Corporation and Telangana State Pollution Control Board (TSPCB) to file an independent report regarding the steps taken by them to implement the Solid Waste Management Rules, 2016.

In compliance to the order the following is submitted for kind consideration:

- The Board addressed to the Prl. Secretary to the Govt., MA&UD Dept., vide letter dated 03.03.2020 and other Stakeholder Departments to furnish action taken report on the thematic areas, which includes Solid Waste Management as per the Hon’ble NGT Order dated 12.09.2019. Subsequently, the Board addressed letters to the MA&UD Dept., and other Stakeholder Departments, communicating the orders dated 02.07.2020 and

14.12.2020 of the Hon'ble NGT in OA No. 606 of 2018 vide letters dated 17.08.2020 and 03.02.2021 respectively to comply with the directions of the Hon'ble NGT.

- The Board vide letter dated 22.02.2021 issued directions to the Municipal Commissioners in the State including GHMC to take steps for bio-mining and bio-remediation of legacy waste dumpsites.
- The Board addressed a letter dated 22.03.2021 to the Commissioner, Greater Hyderabad Municipal Corporation forwarding the adverse press clipping to take action for strict implementation of Solid Waste Management Rules 2016 viz collection, segregation, storage, transportation and disposal (**Annexure – I**),
- Subsequently, GHMC has furnished a note on action taken on the adverse news item for collection and transportation of the waste and the steps taken for Implementation of Solid Waste Management in GHMC area.
- In order to achieve the garbage free city the existing garbage bins were removed from entire GHMC area in a phased manner to encourage collection of waste at source with the use of Swachh Auto Tippers (SAT) vehicle. Due to lack of such initiative by GHMC of transformation to bin-less streets, certain establishments and households were throwing garbage at those such points where earlier bins existed inspite of best efforts made by GHMC. GHMC has taken up IEC activities and counseled the citizens to handover to SAT waste collectors and penalties are being imposed on violators.
- GHMC has engaged (3515) Auto tippers with separate partition for wet and dry waste to collect the waste from door-to-door from individual households, shops and commercial establishments. In areas with narrow reaches, Tricycles and wheel barrows are engaged for collecting the household / commercial waste and clearing the same through the existing transport fleet.

The details of Solid Waste Management in the Greater Hyderabad Municipal Corporation area are as follows:

Collection, storage and transportation:

- At present 5,978 TPD (on average) of MSW is generated, collected treated and disposed at the treatment and disposal facility.
- The GHMC as employed 3515 Auto tippers with separate partition for wet and dry waste for collection of waste from door-to-door.
- The GHMC is collecting the waste from the Bulk waste generators such as hotels and restaurants, function halls, commercial establishments etc through (37) Refuse Compactor

vehicles and (8) Big compactors. Apart from these vehicles (315) Nos of 6T capacity Tippers are operated for collection of waste from weekly market areas, collection points for the sweeping waste etc.

- The GHMC as established 32 No's of Transfer stations at various locations in the city and from transfer points the waste is transported to the Integrated Facility at Jawaharnagar.
- The GHMC has also provided 78 No's of Dry Waste Resource Centres at various locations for channelizing the Dry Waste for recycling. These DRCs are developed under CSR initiative by ITC and Godrej and are maintained by Waste Pickers.
- At present, the Collection of waste including transportation up to transfer stations is operated by corporation itself.
- The management of transfer stations and transportation of waste from all transfer stations including treatment and disposal is operated through private operator.

PROCESSING FACILITY AT JAWAHARNAGAR:

- The Integrated MSW Processing Facility located at Jawaharnagar is operated through the private operator namely M/s. Hyderabad Integrated Municipal Solid Waste Ltd., under Public Private Partnership in Built, Operate and Transfer(BOT) mode.
- The MSW processing facility at Sy.No.173, Jawaharnagar (V), Shameerpet (M), Medchal-Malkajiri District has obtained Environmental Clearance on 20.06.2012 to establish with total processing capacity of 6000 TPD having following processing facilities:

Sl. No.	Description of the facility	Capacity
1.	RDF Plant (2X 1200 TPD)	2400 TPD
2.	Compost Plant (3X680 TPD)	2040 TPD
3.	Recycling Complex (Plastic, Paper, Metal, Rubber, Glass etc.)	600 TPD
4.	Land fill with leachate collection and treatment system	735 TPD
5.	Waste to Energy plant	19.8 MW

- The facility obtained CFO and MSW authorisation renewal of the Board vide order dated 19.02.2019 with validity upto 31.07.2023.
- The facility obtained CFE of the Board for establishing Waste to Energy Plant of capacity 19.8 MW in the name of M/s. Hyderabad MSW Energy Solutions vide order dated 23.09.2017 and subsequently obtained CFO vide order dated 15.07.2020 with validity upto 31.03.2025. Presently, the facility is under operation utilising 1500 TPD of RDF.
- The facility provided sanitary Landfill and operated to accommodate inerts/rejects generated during process of treatment of MSW. Landfill constitutes of series of layers

viz., Clay liner, HDPE liner, Drain media (for leachate collection), Geo-textile media to resist any contamination of leachate with ground water.

- The facility has provided H₂S & Methane gas collection, utilization / incineration system to minimize odour generation and mist spraying systems for spraying deodourising agents at the compost yards.
- The facility has installed MEE followed by ATFD to treat the RO rejects generated from the leachate treatment plant.
- In addition to the above, the GHMC has also proposed to establish another Waste to Energy plant of capacity 14.5 MW at Dundigal, Medchal-Malkajigiri District to utilise the RDF generated from the Integrated processing facility of Jawaharnagar. The Board issued CFE to the facility vide order dt.01.07.2020 to utilise 1000 TPD of RDF. The facility is under erection and commissioning will be done by December, 2021.

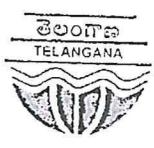
TSPCB is continuously monitoring the facility every month for compliance of the SWM Rules.

Sd/-
MEMBER SECRETARY

// T.C.F.B.O //



**SENIOR ENVIRONMENTAL ENGINEER
LEGAL, TSPCB, HEAD OFFICE, HYD**

 <p>తెలంగాణ TELANGANA</p>	<p>TELANGANA STATE POLLUTION CONTROL BOARD REGIONAL OFFICE: HYDERABAD 4th Floor, PODUPU BHAVAN, Hyderabad Collectorate Complex S Road, Hyderabad-500 001. Phone No.:040-23205367, e-mail. ee-hyd-tspcb@telangana.gov.in</p>
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Lr.No.1/Gen./NCAP/TSPCB/ROH/HYD/2021-1498

Date:22.03.2021.

To
 The Commissioner,
 Greater Hyderabad Municipal Corporation,
 Tank Bund,
 Hyderabad.

Sir,

Sub: TSPCB - RO-HYD - The News Item in Deccan Chronicle News Paper dated 16.03.2021 under the caption "Garbage piles on roads, foul smell, as GHMC removes bins under new initiative" -Implementation of Solid Waste Management Rules-2016 - Reg.

Ref: Adverse News appeared in Daily news paper of Deccan Chronicle on 16.03.2021.

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With reference to above, it is to submit that the a newspaper article published in Deccan Chronicle on 16.03.2021 under the caption " Garbage piles on roads, foul smell, as GHMC removes bins under new initiative".

In view of the above, it is to inform that, the Local body to obey and strictly implement the Solid Waste Management Rules, 2016 while collection, segregation, storage transportation and disposal

This is submitted for kind information.

Yours faithfully,


 ENVIRONMENTAL ENGINEER

Copy submitted to SEE (MSW), TSPCB, Board Office, Sanathnagar, Hyderabad for kind information and necessary action.

